GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE

RAJYA SABHA

UNSTARRED QUESTION NO. 54

TO BE ANSWERED ON 18th JULY, 2022

OUOTA FOR RETIRING DEFENCE PERSONNELS IN GOVERNMENT JOBS

54. SHRI SANJAY SINGH:

Will the Minister of Defence be pleased to state:

- (a) the existing quota for retiring defence personnel in Central and State Government jobs, each year since 2016;
- (b) the directives that Central Government has given to State Governments to rehabilitate the retired armymen in State Government jobs;
- (c) the details thereof; and
- (d) the steps Government plans to take to provide them with job security?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): Reservation for Ex-Servicemen in respect of Central Government jobs is governed by the Ex-Servicemen (Re-employment in Central Civil Services and Posts) Rules, 1979. These reservations are applicable to all Group 'C' and Group 'D' Central Civil Services & Posts and posts upto the level of Assistant Commandant in all Central Armed Police Forces (CAPFs).

The details of existing quota of reservation available for Ex-Servicemen is as under:

- ➤ Reservation in Central Govt. Ministries/Departments including Central Armed Police Forces (CAPFs)
 - 10% in all Direct recruitment posts upto the level of Assistant Commandant in Central Armed Police Forces (CAPFs).
 - 10% in Direct recruitment posts in Group 'C'
 - 20% inDirect recruitment posts in Group'D'
- > Reservation in Central Public Sector Undertakings and Public Sector Banks.
 - 14.5 % in all Direct recruitment Group 'C' Posts
 - 24.5 % in all Direct recruitment Group 'D' Posts

(including 4.5% for Disabled ESM and dependents of Service personnel killed in action)

...2/-

> 100% in Defence Security Corps.

- Reservation for Ex-Servicemen in respect of State Government jobs falls under the purview of the respective State Government. Each of the State Government has provided reservation/priority for appointment for Ex-Servicemen in State Government jobs as per their welfare policy. As such reservation for Ex-Servicemen varies from State Government to State Government.
- (b) & (c): In order to enhance re-employment opportunities for Ex-Servicemen in State Government jobs also, the Central Government has issued advisories, from time to time, to follow reservation standards made available in respect of Central Government jobs, including relaxed standards of recruitment.
- (d): The Government endeavours to explore every possible avenue for increasing employment opportunities for the Ex-Servicemen through various initiatives including pre and post-retirement trainings and awareness programmes. Suitable training is also imparted to the willing Ex-Servicemen to prepare them for self-employment ventures.
